

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT
LOK SABHA**

UNSTARRED QUESTION NO. 1739

TO BE ANSWERED ON FRIDAY, 11th FEBRUARY, 2022

BIOMETRIC AUTHENTICATION FOR VOTING

1739. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:
SHRI JASBIR SINGH GILL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has considered how the usage of biometric authentication for voting could lead to voter disenfranchisement or exclusion due to frequent errors arising on Aadhaar authentication processes;
- (b) if so, the manner in which the Government intends to make the process seamless and if not, the reasons therefor;
- (c) whether the Government has taken any steps to address the 12 percent authentication failure for Aadhaar as reported by the Unique Identification Authority of India (UIDAI); and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a): No sir, no such proposal of biometric authentication for voting is under consideration of the Government.

(b) to (d): In view of (a) above, question does not arise.
